

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 584

ANSWERED ON 12.12.2022

COST OVERRUNS IN PIP

584 SHRI SUBHAS CHANDRA BOSE PILLI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is aware that the State of Government of Andhra Pradesh has incurred an expenditure of ₹ 2,600 crore due to the delay in completion of the Polavaram Irrigation Project (PIP);
- (b) if so, the steps taken by Government to reimburse these costs considering that PIP is a national project for which responsibility lies with Government;
- (c) whether Government expects any further delays in the completion of the PIP;
- (d) if so, the details thereof and the reasons for the same; and
- (e) the details of the steps taken to prevent further delays and cost overrun?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) As per Ministry of Finance approval of 2016, Government of India is to provide 100% of the remaining cost of the irrigation component only of the Polavaram Irrigation Project (PIP) for the period starting from 01.04.2014, to extent of the cost of the irrigation component on that date.

Since declaration of the PIP as National Project under the Andhra Pradesh Re-organisation Act 2014, Government of Andhra Pradesh (GoAP) has reported to have incurred expenditure of Rs 15,970.53 crore on the PIP. Against this, Rs.13,226.04 crore has been reimbursed so far, as per recommendations of Polavaram Project Authority (PPA) and Central Water Commission (CWC). In addition, GoAP has also submitted a claim of Rs 483 crore to PPA for reimbursement.

(c) & (d) As per the presently assessed timelines, the project is scheduled to be completed by March, 2024, and its distributary network by June, 2024. However, in view of setback on account of major floods in Godavari during 2020 and 2022, some delay in the proposed schedule is expected.

(e) Government of India has setup the Polavaram Project Authority (PPA) for monitoring and timely implementation of the project. PPA is supported by identified agencies of Government of India as well as the State Government to ensure timely implementation of the project. Further, the project is reviewed regularly at Government of India level inter alia to identify the bottlenecks and resolve them.